



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,25th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
20	Crl.A./50/2018 FIXED	AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR A AHMED MR. I U CHOWDHURY MR. A I UDDIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/122/2018 <b>in</b> Crl.A./50/2018	AYUB ALI <b>Versus</b> THE STATEOE ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY MR. A I UDDIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/283/2021	PRATIVA KALITA @ PRATIBHA KALITA <b>Versus</b> M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR A K DAS	
2	Cont.Cas(C)/284/2021	PITHU KISKU <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
3	Cont.Cas(C)/286/2021	ZAKIR HUSSAIN AND 3 ORS <b>Versus</b> JISHNU BARUA, IAS AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	
4	Cont.Cas(C)/287/2021	MOM SAHIDA KHATUN <b>Versus</b> M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	
5	Cont.Cas(C)/290/2021	NUR JAHAN BEGOM AHMED <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. M HUSSAIN MR A K DAS	
6	Cont.Cas(C)/292/2021	JYOTIRMOY SARMA <b>Versus</b> SAYEDIN ABBASI AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	
7	Cont.Cas(C)/294/2021	KASHEM ALI <b>Versus</b> M S MANIVANNAN AND ANR	MD. I H KHAN MR K ISLAM	
8	Cont.Cas(C)/295/2021	SUJIT NANDI AND ANR <b>Versus</b> M S MANIVANNAN AND ANR	MR A CHOUDHURY MR. R Deka MR. B BHARALI S I AKAND	
9	WP(C)/4132/2021	BHUPEN RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
10	WP(C)/4143/2021	BHUPEN RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	GA, ASSAM
11	WP(C)/4144/2021	NAREN RABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
12	WP(C)/4145/2021	SUNMAI PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM SC, ALLAHABAD BANK SC, REVENUE
13	WP(C)/4146/2021	SALMA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR. A S CHOUDHURY MR A N IQBAL	SR. GA, ASSAM SC, REVENUE

14	WP(C)/4147/2021	SMTI. LAKSHI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
15	WP(C)/4149/2021	NAZRUL ISLAM <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
16	WP(C)/4153/2021	EDADUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
17	WP(C)/4157/2021	PALLABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
18	WP(C)/4158/2021	KHAIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, IRRIGATION
19	WP(C)/4159/2021	CACHAR RURAL DEVELOPMENT SOCIAL ORGANISATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR MR. M HASHAN	GA, ASSAM
20	WP(C)/4171/2021	CHAYDAYMASHRI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
21	WP(C)/4177/2021	TCI SUPPLY CHAIN SOLUTIONS <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, RAILWAY
22	WP(C)/4186/2021	BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R P SARMAH MR. P N SHARMA MR MINTU SAIKIA MS S P CHETRY	SC, PNRD GA, ASSAM
23	WP(C)/4187/2021	ARUN CHANDRA KALITA <b>Versus</b> THE RESERVE BANK OF INDIA AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
24	WP(C)/4188/2021	ABDUL KHALIL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/4189/2021	DEBOJANI RAY @ DEBAYANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR. B BHARALI MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
26	WP(C)/4192/2021	KOBBANU BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
27	WP(C)/4194/2021	RENU BARUAH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM SC, REVENUE
28	WP(C)/4199/2021	MARTIN LOGESTICS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM ASSTT.S.G.I. SC, RAILWAY
29	WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS <b>Versus</b> THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
<b>ORDERS</b>				
30	Review.Pet./47/2019 CAVT. NO.0095/2019 WITH WP(C) 2367/2016 (D/O) FIXED	MISS SHILPI DAS @ SHILPI DEY DAS <b>Versus</b> SMTI JURI KALITA DUWARAH AND 4 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM MRS. K DEVI MR. D NATH FOR CAVEATOR

31 Review.Pet./51/2020  
CAVT. NO.0039/2020  
WITH WP(C) 9570/2019 (D/O)  
FIXED

SMTI. SANDHYA RANI DEVI  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. R C SAIKIA  
MS. K SAIKIA  
MS. K SAIKIA  
MS N DAS  
MR S DAS

SC, SEC. EDU.  
MR. C GOSWAMI  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Wednesday,25th August 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>JUDGEMENT</b>				
24	Crl.A./423/2017 (AT 10:30 AM)	MANIR UDDIN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B C DAS(AMICUS CURIAE)	MR. H SARMA MS. B. BHUYAN(ADDL PP, ASSAM)

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021 TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
51	Crl.Pet./368/2021 (AT 10:30 AM)	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> CHOW SONJIT POMONG AND ANR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG,ASSAM	MR. A K GUPTA MR. R S MISHRA MR. N PRASAD
<b>MOTION</b>				
52	AB/2500/2021 B/O	MONORANJAN DEKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
<b>BAIL HEARING</b>				
53	AB/2306/2021 WITH OFFICE NOTE, B/O	PINKU PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
<b>ORDERS</b>				
54	I.A.(Crl.)/326/2021 CRL.REV.P. 55/2021(D/O), B/O <b>in</b> Crl.Rev.P./55/2021	SWADESHI WOOLLEN MILLS <b>Versus</b> THE NARCOTICS CONTROL BUREAU	MS. B S GOYAL MR. A J HAZARIKA	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 25/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
41	WP(C)/4017/2021 FIXED	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
42	WP(C)/4040/2021 FIXED	DR. KANDARPA DAS <b>Versus</b> THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U
43	WP(C)/4163/2021 B/O	PULIN BIKASH DEHINGIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR R SINGH	ASSTT.S.G.I.
44	WP(C)/4196/2021 B/O	CHANDRA BHANU SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. P BARUAH	ASSTT.S.G.I.
<b>ORDER NO STEPS</b>				
45	WP(C)/3398/2021 FIXED	MANASH PRATIM RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, DIB. UNIVERSITY
<b>ADMISSION</b>				
46	WP(C)/2857/2020 B/O	RUYAL SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
<b>WITH</b>				
47	WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM
<b>WITH</b>				
48	WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM

49	WITH WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
50	WP(C)/3360/2021 FIXED	BACHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM

**ORDERS**

51	Review.Pet./69/2021 WITH WP(C) 3201/2020 (D/O) FIXED	KRISHAJIT PHUKON <b>Versus</b> SAIF UDDIN KHAN AND 6 ORS.	MR D SENAPATI MS. S. TODI MR H K SARMA	GA, ASSAM ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
38	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, P H E
39	WP(C)/3538/2021	M/S S.B. ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1218/2021 <b>in</b> WP(C)/3538/2021	M/S S.B. ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
40	WP(C)/4190/2021 B/O for 24.08.2021	ABDUL OHAB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A WAHAB MS. R CHOUDHURY	GA, ASSAM SC, REVENUE
41	WP(C)/4203/2021 B/O	MAYUR ROLLER FLOUR MILLS <b>Versus</b> FOOD CORPORATION OF INDIA AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR H K SARMA MR H K SARMA MR. M SAHEWALLA	SC, F C I
42	WP(C)/4205/2021 B/O	DARRANG MATSHYAJIBI SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	GA, ASSAM
<b>ADMISSION</b>				
43	WP(C)/2223/2019 FIXED	GAUTAM BARUAH AND 4 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA

**WITH**  
I.A.(Civil)/3107/2019  
**in** WP(C)/2223/2019

THE OIL AND NATURAL GAS  
CORPORATION AND 2 ORS  
**Versus**  
GAUTAM BARUAH AND 4 ORS

MR G N SAHEWALLA  
MS. N K DEVI  
MR. N ANIX SINGH  
MR. M SAHEWALLA

MR. M K CHOUDHURY  
MR. A BARKATAKI  
MR N BARUAH  
MR M SARMA

**WITH**  
I.A.(Civil)/3807/2019  
**in** WP(C)/2223/2019

GAUTAM BARUAH AND 4 ORS.  
**Versus**  
THE OIL AND NATURAL GAS  
CORPORATION LTD AND 2 ORS.

MR. A BARKATAKI  
MR P BHARDWAJ

MD ASLAM

44 WP(C)/3133/2021  
FIXED

PINKI MORAN  
**Versus**  
THE STATE OF ASSAM AND 13 ORS

MR A C BORBORA  
MRS. R BORBORA  
MR. U K NAIR  
MR. M P SARMA

SC, PNRD  
GA, ASSAM  
MR. D P BORAH (R-8 TO  
14)

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,25th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING**

51 AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>BAIL HEARING (BA)</b>				
51	Bail Appln./1681/2021 FIXED	MISTAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
47	I.A.(Civil)/1061/2021 B/O in WP(C)/4291/2018 <b>WITH</b> WP(C)/4291/2018	PRANJAL KALITA AND 509 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. K M HASSAN MS N J BEGUM	SC, WATER RESOURCE SC, PERSONAL DEPT. SC, FINANCE DEPTT.
		ABHIJIT GOGOI AND 536 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR D BARMAN MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	GA, ASSAM MR. B GOSWAMI SC, FINANCE DEPTT. SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1389/2020 in WP(C)/4291/2018	MOZIDUL HOQUE BEPARI AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR A N AHMED	MR. K H KHANDAKAR MR D BARMAN MS A DEVI MR. K M HASSAN SC. WATER RESOURCE DEPTT. SC, FINANCE
48	<b>WITH</b> WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B J TALUKDAR MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1010/2021 in WP(C)/3900/2017	GUBARDHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
<b>ADMISSION</b>				
49	WP(C)/3140/2016 FIXED	DIGAMBAR SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS. N CHAKRABORTY	C.G.C. MR.B DEKA MR.P DEKA ASSTT.S.G.I.
50	WP(C)/4966/2017 FIXED	HARISH CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.R A CHOUDHURY	GA, ASSAM SC, FINANCE
51	WP(C)/4872/2019 B/O	YOGENDRA NATH SINGH <b>Versus</b> UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. C K S BARUAH ASSTT.S.G.I.

52	WP(C)/7627/2019 CAVT. NO.1068/2019 B/O	BONTI SAIKIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B D KONWAR MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY MR P NAYAK ASSTT.S.G.I. SC, HEALTH FOR CAVEATOR
<b>WITH</b>				
53	WP(C)/7614/2019	SUSANTA KUMAR SAIKIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	MR. S S ROY ASSTT.S.G.I. SC, HEALTH SC, AIDC
<b>WITH</b>				
54	WP(C)/7624/2019 CAVT. NO. 1068/2019	MINTU RONGPY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B D KONWAR MR H K DAS MR. U PATHAK MR. D J DAS MR J SINGH	MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR
<b>WITH</b>				
55	WP(C)/7629/2019 CAVT. NO. 1068/2019	APURBA KUMAR KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B C DAS MR B D KONWAR MR M J QUADIR MR. K MIRA MR. F RAHMAN	MR. S S ROY MR J SINGH ASSTT.S.G.I. FOR CAVEATOR MR. P NAIK SC, HEALTH
<b>WITH</b>				
56	WP(C)/7630/2019 CAVT. NO. 1068/2019	RINI NATH BORAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR SC, HEALTH SC, AIDC

**ORDERS**

57	WP(C)/4026/2020 FIXED	SULEMAN HASSA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG SC, PWD SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 23-08-2021  
TO 26-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
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ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
44	WP(C)/3631/2021 FIXED	TARA PRASAD DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MS H FATIMA	GA, ASSAM SC, PWD SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING**

31 AB/2468/2021 (CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST), FIXED	KARUNA KANTA BORO @ KARUNA BORO <b>Versus</b> THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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